

Form 1 (Punjab) List of cases e-filed during the month of March, 2025									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of March, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	D&SJ, Faridkot Court No.1	Faridkot	CA/25/2025	Reliance Jio Infocomm limited	Dildeep Singh	1 Mar 25	1 Mar 25
2	CJ(JD), Faridkot Court No.11		CS/1031/2024	State Bank of India Vs Makhn Singh	R.S.Kakkar	23 Dec 24	3 Mar 25
3	CJ(JD), Faridkot Court No.11		CS/8/2025	State Bank Of India Vs Jaswinder Kaur and others	R.S.Kakkar	3 Jan 25	3 Mar 25
4	ACJ(SD), Fairdkot Court No.6		CS/161/2025	Gurtej Singh Vs Harpreet Kaur	H.K.Gupta	3 Mar 25	3 Mar 25
5	CJ(JD), Faridkot Court No.11		CS/162/2025	Civil Surgeon Faridkot Vs Paramjeet Kaur and other	Sandeep Kakkar	3 Mar 25	3 Mar 25
6	CJ(SD), Faridkot Court No.3		CS/164/2025	Barjinder Singh Brar Vs Maninder Singh and other	G.S.Brar	5 Mar 25	5 Mar 25
7	D&SJ, Faridkot Court No.1		CA/30/2025	Gulwinder Kaur Vs Ram Singh	G.S.Brar	5 Mar 25	5 Mar 25
8	ACJ(SD), Fairdkot Court No.7		EXB/42/2025	Kotak Mahindra Prime Limited Vs Rajwinder Singh and other	N.K. Maheswari	6 Mar 25	6 Mar 25
9	ACJ(SD), Fairdkot Court No.7		EXB/43/2025	Kotak Mahindra Prime Limited Vs Gagandeep Singh and other	N.K. Maheswari	6 Mar 25	6 Mar 25
10	CJ(JD), Faridkot Court No.13		EXB/44/2025	Kotak Mahindra Prime Limited Vs Harjinder Singh and other	N.K. Maheswari	6 Mar 25	6 Mar 25
11	CJ(JD), Faridkot Court No.13		EXB/45/2025	Kotak Mahindra Prime Limited Vs Daljeet Singh and other	N.K. Maheswari	6 Mar 25	6 Mar 25
12	ACJ(SD), Fairdkot Court No.7		CS/182/2025	Gurpreet Singh Vs Sunil Kumar	Jatinder Marria	6 Mar 25	6 Mar 25
13	ACJ(SD), Fairdkot Court No.6		CS/185/2025	Paramjit Kaur alias Paramjit Kaur Padda and others Vs Veerpal Kaur	Karanvir Singh	7 Mar 25	7 Mar 25
14	CJ(SD), Faridkot Court No.3		CS/167/2025	Canara Bank Vs M/S Aradhya Garments	Dildeep Singh	5 Mar 25	10 Mar 25
15	ACJ(SD), Fairdkot Court No.6		CS/190/2025	Charanjit Singh Vs Gurwinder Singh	Sunil Chawla	10 Mar 25	10 Mar 25
16	ACJ(SD), Fairdkot Court No.7		CS/198/2025	Veena Rani Sachdeva Vs M/S Rajpal and Company other	Mangat Arora	12 Mar 25	12 Mar 25
17	ACJ(SD), Fairdkot Court No.7		CS/200/2025	Veena Rani Sachdeva Vs M/S Monga Traders and other	Mangat Arora	12 Mar 25	12 Mar 25
18	CJ(JD), Faridkot Court No.11		CS/202/2025	Parmod Kumar Vs M/S Monga Traders and other	Mangat Arora	12 Mar 25	12 Mar 25
19	CJ(SD), Faridkot Court No.3		CS/204/2025	Dalip Singh Vs Jaswinder Kaur	Sandeep Khosla	13 Mar 25	13 Mar 25
20	CJ(JD), Faridkot Court No.11		CS/670/2024	State Bank of India Vs Baghel Singh	Dildeep Singh	23 Jul 24	17 Mar 25
21	ACJ(SD), Fairdkot Court No.7		CS/230/2025	Ajit Singh Gill Vs Amanpreet Singh and other	N.S. Wahniwal	21 Mar 25	21 Mar 25
22	CJ(SD), Faridkot Court No.3		CS/234/2025	Sukhmander Singh Vs Kuldip Singh	N.S.Sandhu	21 Mar 25	21 Mar 25
23	CJ(SD), Fairdkot Court No.3		CS/242/2025	Sukhvir Singh Vs Sukhdeep Singh and other	Sunil Chawla	24 Mar 25	24 Mar 25
24	ACJ(SD), Fairdkot Court No.6		CS/250/2025	Gram Panchayat Vs Lakhvir Singh and others	N.K. Maheswari	26 Mar 25	26 Mar 25
25	CJ(SD), Faridkot Court No.3		CS/251/2025	M/S Jai Ambay Sales Agency Vs M/S Grace Enterprises and other	Dinesh Jindal	26 Mar 25	26 Mar 25
26	D&SJ, Faridkot Court No.1		CA/41/2025	Rajinder Goyal and Sons Vs Baba Farid Pesticides and other	V.K.Tayal	26 Mar 25	26 Mar 25
27	ACJ(SD), Fairdkot Court No.7		CS/256/2025	Harinder Singh Vs Satpal Singh and other	R.S.Romana	27 Mar 25	27 Mar 25
28	D&SJ, Faridkot Court No.1		CM/50/2025	Tarsem Singh alias Ram Singh Vs Jaswant Singh	Sukhdeep Kaur	10 Mar 25	27 Mar 25
29	ACJ(SD), Fairdkot Court No.7		CS/111/2025	Indian Bank Vs M/S Jain Sales Agency	Dildeep Singh	11 Feb 25	28 Mar 25
30	CJ(SD), Faridkot Court No.3		CS/216/2025	State Bank Of India Vs Nirmal Singh	R.S.Kakkar	18 Mar 25	29 Mar 25
31	ACJ(SD), Fairdkot Court No.6		CS/217/2025	State Bank Of India Vs Jaswinder Singh Brar	R.S.Kakkar	18 Mar 25	29 Mar 25
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of March, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of March, 2025						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	SH. ASHWANI KUMAR, ADJ	13	Commercial Suit	1

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of March, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/271/2023	KIRAN RICE AND GENERAL MILLS PRIVATE LIMITED Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD	JAPINDER SINGH(P),	13-04-2023	05-03-2025
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/389/2018	PUNJAB INFRASTRUCTURE DEVELOPMENT BOARD Vs SPIRIT GLOBAL CONSTRUCTION PVT LTD	Varun Katyal(P),	02-07-2018	05-03-2025
3	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/580/2024	BALRAJ SINGH Vs SHYAM BIHARI KASHYAP	GAURAV GAUR(P),	20-05-2024	05-03-2025
4	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/829/2023	CHANDIGARH INTERNATIONAL AIRPORT LIMITED Vs M/S THREE VEE MARKETING PRIVATE LIMITED	J.K.GOYAL(P),	01-12-2023	06-03-2025
5	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/96/2020	M/S IS PROTEINS PVT LTD Vs M/S SN OVERSEAS	Kamal Kant(P),	24-01-2020	07-03-2025
6	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/97/2020	M/S IS PROTEINS PVT LTD Vs M/S NEEHARIKA OILS	Kamal Kant(P),	24-01-2020	07-03-2025
7	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/95/2022	UNION OF INDIA Vs RAJA RAM AND SONS PVT LTD	Kamal Kant(P),	18-02-2022	10-03-2025
8	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/885/2018	PANJAB UNIVERSITY CHANDIGARH Vs OST ELECTRONICS PVT LTD	SUBHASH AHUJA(P),	15-10-2018	11-03-2025
9	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/887/2018	OST ELECTRONICS PVT LTD Vs PANJAB UNIVERSITY	Dinersh K. Gupta(P),Anita ahuja(Ms)(R),	16-10-2018	11-03-2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
10	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/524/2022	JAMES HOTELS LTD Vs SAROVAR HOTEL P LTD	AJIT SINGH LAMBA(P),	02-07-2022	12-03-2025
11	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/323/2018	METERS AND INSTRUMENTS PRIVATE LIMITED Vs INOX LEISURE LIMITED	Anu Dhiman(Ms)(P),	18-05-2018	12-03-2025
12	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/525/2022	JAMES HOTELS LTD Vs SAROVAR HOTELS P LTD	AJIT SINGH LAMBA(P),	02-07-2022	12-03-2025
13	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/325/2018	INOX LEISURE LIMITED Vs M/S REALTECH CONSTRUCTION PRIVATE LIMITED	ROHIT KHANNA(P),	19-05-2018	12-03-2025
14	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/813/2023	M/S LUXMI RICE AND GENERAL MILLS Vs PUNJAB STATE WAREHOUSING CORPORATION	VINAY KASHYAP(P),	18-11-2023	13-03-2025
15	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/56/2023	JAGTAR SINGH SIDHU Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	JAGTAR SINGH SIDHU(P),	16-01-2023	13-03-2025
16	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/699/2020	DASHMESH AGRO EXPORT Vs PUNJABSTATE CIVIL SUPPLIES CORPORATION LTD	Ravinder Rana(P),	24-12-2020	14-03-2025
17	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/170/2019	JAI BHAGWATI ENTERPRISES Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD	RAVI SHARMA(P),	22-02-2019	17-03-2025
18	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/325/2020	M/S SINGARENI COLLIERIES CO LTD Vs M/S NAVDEEP TRADERS AND ENGINEERS PVT LTD	Rajesh Sood(P),	05-03-2020	18-03-2025
19	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/301/2018	VIKRAM JOSHI Vs DEPUTY DIRECTOR	Bhupinder Ghai(P),	08-05-2018	18-03-2025
20	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/28/2019	HUGHES COMMUNICATION INDIA LTD Vs PUNJAB EDUSAT SOCIETY	ANKUR MAHINDRO(P),	09-01-2019	19-03-2025
21	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/654/2024	THE CHAIRMAN Vs M/S OBEROI CONSTRUCTION CORPORATION	G.P FOR STATE(P),	14-08-2024	19-03-2025
22	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/655/2024	THE CHAIRMAN Vs M/S OBEROI CONSTRUCTION CORPORATION	G.P FOR STATE(P),	14-08-2024	19-03-2025
23	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/708/2022	BHOOP SINGH Vs HDFC BANK LTD	SUBHASH KUMAR(P),	11-10-2022	19-03-2025
24	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/596/2021	DIRECTOR GENERAL Vs HUNGAMA DIGITAL MEDIA ENTERTAINMENT P LTD	GOVT. PLEADER(P),	29-07-2021	20-03-2025
25	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/922/2023	PUNJAB STATE WAREHOUSING CORPORATION LTD Vs M/S LUXMI RICE AN GENERAL MILLS	Ajay Sood(P),	22-12-2023	20-03-2025
26	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/426/2022	GOYAL RICE AND GENERAL MILLS Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	DAMAN DHIR(P),	18-05-2022	21-03-2025
27	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/676/2023	JK CON FEB Vs HSIIDC	ASHOK SHARMA(P),	20-10-2023	21-03-2025
28	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/451/2019	THE HARYANA STATE CO-OPERATIVE SUPPLY AND MERKETING FEDERATION LTD Vs M/S NATIONAL COLLATERAL MANAGEMENT SERVICES LTD	P.S.RANA(P),	18-04-2019	24-03-2025
29	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/523/2022	IMPERIAL HOUSING VENTURES P LTD Vs G S DEVELOPERS AND CONTRACTORS P LTD	J.S RANA(P),	02-07-2022	24-03-2025
30	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/734/2024	TRIVENI ENGINEERING AND INDUSTRIES LTD Vs GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY	Yogesh Mittal(P),	19-12-2024	25-03-2025
31	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/9/2024	CHANDIGARH HOUSING BOARD Vs BL MEHTA PROJECTS PVT LTD	Deepak Malhotra(P),	04-01-2024	25-03-2025
32	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/553/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Vivek Kathuria(P),	05-07-2021	26-03-2025
33	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/554/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Vivek Kathuria(P),	05-07-2021	26-03-2025
34	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/43/2019	BAJWA GRAM UDYOG SAMITI Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	Naresh S. Rana(P),	16-01-2019	27-03-2025
35	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/286/2023	UNITED INDIA INSURANCE LTD Vs VH SYNTHETICS AGENCY	HARSH AGGARWAL(P),	28-04-2023	27-03-2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
36	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/317/2019	TIGER COATING GMBH AND CO Vs SUNNY KHAKSE	KUNAL DUTTA(P),	20-03-2019	28-03-2025
37	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/408/2020	PUNJAB ROAD AND BRIDGES DEVELOPMENT BOARD Vs M/S SOM DATT BUILDERS PVT LTD	DINESH KUMAR GUPTA(P),	09-03-2020	28-03-2025
38	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/636/2023	STATE OF PUNJAB Vs ABOHAR POWER GENERATION P LTD	PP(P),	11-10-2023	28-03-2025
45	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/691/2021	CHANDIGARH ADMINISTRATION Vs UNITECH LTD	GP(P),	04-10-2021	29-03-2025
46	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/825/2021	UNITECH LTD Vs CHANDIGARH ADMINISTRATION	SIDHARATH BATRA(P),	02-12-2021	29-03-2025
47	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/12/2023	SEALINK IMMIGRATION VS SEALING IMMIGRATION	SH PARDEEP SHARMA FOR PETITIONER	22.12.2023	04.03.2025
48	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	04.03.2025
49	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/546/2024	M/S ICONIC SPACE CREATORS VS PUNJAB SMALL INDUSTRIES	SH VAIBHAV JAIN, ADVOCATE FOR PETITIONER	19.04.2024	06.03.2025
50	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/04/2020	FRONTIER AGROTECH PVT. LTD VS. KATARIA BEEJ BHANDAR	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. ASHISH BANSAL FOR DEFENDANT	17.08.2020	07.03.2025
51	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/51/2022	M/S KHALSA RICE MILLS VS. PUNJAB STATE CO-OPERATIVE SUPPLY	SH. NARESH S. RANA FOR OBJECTOR, SH. RAVI INDER SINGH FOR RESP. NO. 1 AND 2	18.01.2022	07.03.2025
52	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/237/2024	M/S BADGOTRA ROADLINES VS THE EXECUTIVE DIRECTOR	SH RAMESH SHARMA FOR PETITIONER	02.03.2024	10.03.2025
53	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/1035/2019	GOPI RICE MILLS VS PUNSUP	SH. SATBIR S KATNORIA FOR PETITIONER, SH NARESH S RANA FOR RESP.	22.08.2019	08.03.2025
54	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/5/2024	PROMAX POWER LTD VS TEHNOCRAFTS SWITCHGEARS PVT LTD	SH VIPUL JAIN FOR PETITIONER	04.03.2024	12.03.2025,17.03.2025,20.03.2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
55	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/01/2025	FOOD CORPORATION OF INDIA VS BALWINDER SINGH	SH. K.K. GUPTA, ADVOCATE FOR PETITIONER	14.01.2025	12.03.2025
56	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/818/2021	RAM SUNDER PRASAD SINGH V.S MUNICIPAL CORPORATION CHANDIGARH	DR. ANAND KUMAR BISHNOI ADDITIONAL STANDING COUNSEL FOR RESPONDENT NO.1	26.11.2021	13.03.2025
57	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/892/2023	M/S RAJAN BUILDERS VS PUNJAB WATER SUPPLY	SH. NARESH S. RANA FOR PETITIONER	02.11.2023	19.03.2025
58	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/893/2023	M/S RAJAN BUILDERS VS PUNJAB WATER SUPPLY	SH. NARESH S. RANA FOR PETITIONER	02.11.2023	19.03.2025
59	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	MISC DJ/884/2023	PUNJAB PUBLIC WORKS VS HGCL NIRAJ SUPREME PVT	PUBLIC PROSECUTOR FOR PETITIONER	08.12.2023	20.03.2025
60	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/534/2022	HGCL NIRAJ SUPREME VS STATE OF PUNJAB	SH SAURYA KUMAR, ADVOCATE FOR DH	26.08.2022	20.03.2025
61	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/535/2022	HGCL NIRAJ SUPREME VS STATE OF PUNJAB	SH SAURYA KUMAR, ADVOCATE FOR DH	26.08.2022	20.03.2025
62	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/536/2022	HGCL NIRAJ SUPREME VS STATE OF PUNJAB	SH SAURYA KUMAR, ADVOCATE FOR DH	26.08.2022	20.03.2025
63	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/312/2023	PARAGON CABLE INDUSTRIES P LTD. V.S SBI GENERAL INSURACE CO. LTD. & ANR.	SH. VAIBHAV GUPTA FOR PETITIONER, SH. JAGJIT SINGH CHATRATH FOR RESP. NO. 1 & 2	09.05.2023	21.03.2025
64	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/203/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	24.03.2025
65	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/204/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	24.03.2025
66	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/205/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	24.03.2025
82	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/553/2022	CHIEF ENGINEER VS AGGARWAL TRADERS	SH G.C BABBAR FOR PETITIONER	25.07.2022	25.03.2025
83	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	Commercial Suit/2/2025	BALWINDER SINGH VS UNION OF INDIA	SH. RAJESH KHURANA, ADVOCATE COUNSEL FOR PETITIONER	12.03.2025	12.03.2025,29.03.2025
84	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	TRADE MARK 1/20224	RAJ KUMAR SINGAL VS NH7 REALTORS	ABHISHEK VASHISHTA	17.08.2024	01.03.2025
85	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	COMMERCIAL SUIT 5/2022	SHRINIWASA ROADWAYS VERSUS SS AND CO	RAKESH SOBTI	31.08.2022	03.03.2025
86	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 7/2023	TCA STEELS VS BASSI TUBES PVT LTD	ANIRUDH KAUSHAL	25.09.2023	04.03.2025
87	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 10/2024	WOW MOMO FOODS VERSUS WOW CORN MOMO	TRIBHUWAN NATH SARUP	31.05.2024	05.03.2025
88	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	COMMERCIAL SUIT 3/2017	GROZ BECKERT KG VS VEE AAR ENG. WORKS	VIPIN KUMAR	21.12.2017	12.03.2025
89	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB550/2022	STATE OF PUNJAB VS MITTAL CONSTRUCTION	GP	22.07.2022	17.03.2025
90	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB552/2022	STATE OF PUNJAB VS MITTAL CONSTRUCTION	GP	25.07.2023	17.03.2025
91	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 20/2022	ASIAN STEELS VS PREM CONSTRUCTION	RAJESH SOOD	07.12.2022	18.03.2025
92	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB 241/2020	MANNU KUMAR VS CHOLAMANDALM	HEMANT PARIHAR	18.02.2020	18.03.2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
93	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 10/2024	GURMEET KAUR VS THE ADMINSTRATOR	PAWAN K. SHARMA	31.05.2021	24.03.2025
94	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB 888/2021	THE PSCSM VERSUS BABA NANAK RICE	RAJESH K SHARMA	20.12.2021	25.03.2025
95	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB 817/2022	MS MAND AGRO INDUSTRIES VS THE PSCS	VIPIN JAIN	25.11.2022	26.03.2025
96	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB 888/2021	THE PSCSM VERSUS BABA NANAK RICE	RAJESH K SHARMA	20.12.2021	25.03.2025
97	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 6/2022	BHUSHAN POWER AND STEELS VS SAMRAT FORGINGS	AMIT RAJANWAL	01.09.2022	28.03.2025
98	SH.RAHUL GARG,CJSD	CHANDIGARH	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	22.04.2025
99	SH.RAHUL GARG,CJSD	CHANDIGARH	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	15.04.2025
100	SH.RAHUL GARG,CJSD	CHANDIGARH	166/2019	B.S.DISTB. VS. CITY POTRAITS	GURPREET SHARMA	23.10.2019	15.04.2025
101	SH.RAHUL GARG,CJSD	CHANDIGARH	1172/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	17.07.2025
102	SH.RAHUL GARG,CJSD	CHANDIGARH	1173/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	17.07.2025
103	SH.RAHUL GARG,CJSD	CHANDIGARH	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	22.04.2025

Form 6 (Punjab) Contested Commercial cases disposed during the month of March, 2025													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respon- dent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settl ed)	Date of execu- tion of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/734/2024	TRIVENI ENGINEERING AND INDUSTRIES LTD. Vs GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY	Dr Eliza Gupta	19-12-2024		29-03-2025	100	-	-	-	34
2	RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB 817/2022	MS MAND AGRO INDUSTRIES VS THE PSCS	VIPIN JAIN	25.11.2022		26.03.2025					
3	RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 6/2022	BHUSHAN POWER AND STEELS VS SAMRAT FORGINGS	AMIT RAJANWAL	01.09.2022		28.03.2025					
4	RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB 241/2020	MANNU KUMAR VS CHOLAMANDALM	HEMANT PARIHAR	18.02.2020		18.03.2025					